

21

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2018

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,  
2. Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
DY No.2221/BB/2018	For compliances of office objections	Sec 252	M/s Trush N Gains Inverstor Services Pvt Ltd	Mahaveer Jain PCS	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s : MAHAVEER JAIN  
+91 - 8970532280

Petitioner

Jain

RESPONDENT/s :

**ORDER**

Heard Shri Mahaveer Jain, learned PCS for Petitioner.

The learned PCS for Petitioner submitted that, he is going to comply the office objections, and also filed an I.A, by inter-alia seeking to condone the delay in non-compliance of the office objections.

Post the case on 24/10/2018, for compliance.

MEMBER (T)

MEMBER (J)

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